

[Translation]

PROF. RITA VERMA : Hon. Prime Minister always forgets the assurance given by him...*(Interruptions)*

[English]

SHRI RAM VILAS PASWAN : On behalf of the Central Government, I would like to say that today, the Chief Ministers' conference is being held. We will definitely appeal to them.

[Translation]

MR. DEPUTY SPEAKER : I would also like this.

(Interruptions)

SHRI I.D. SWAMI (Karnal) : The letter has not been given to the hon. Minister because as per our knowledge this information is not available in any district of Haryana*(Interruptions)*

LT. GENERAL (RTD. SHRI PRAKASH MANI TRIPATHI (Deoria) : Mr. Deputy Speaker, Sir, I took part in the 1971 war in Bangladesh in which 92,000 Pakistani soldiers were made prisoners of war and were brought to India. Bangladesh was freed in just 13 days and it was a historical event. Therefore, a grand function should be organised on 16th or 17th, as may be deemed fit to commemorate that occasion so that message should go to the people of India that we are with those brave soldiers who brought laurels to the country. It will boost the morale of the people of our country. We are representing the whole country here. Every citizen of the country should be associated with this historical event.

[English]

SHRI K.P. SINGH DEO (Dhenkanal) : I also had the privilege of defending my motherland in 1971, so did my colleague Shri Rajesh Pilot. Field Marshal Cariappa, the first Commander-in-Chief had said: "In times of war, we remember God and the soldier. When war is over, God is forgotten and the soldier forsaken." This is also going to be the fiftieth year of Major Somnath Sharma who got the first PVC of independent India. So the Government should take it seriously and honour those who have laid down their lives as well as those who fought for the motherland.

[Translation]

MR. DEPUTY SPEAKER : I also remember one small incident. It was the occasion of Holi festival after 1971 war. I went to see some injured soldiers at Ambala Hospital, who were admitted there. Some packets were being given to the Jawans. I asked to one Jawan that on which part of body he had received injury. He replied in a very harsh manner that he had not received any injury. After much persuasion he asked me to lift the

quilt under which he was covered. I saw that his both the legs were missing. But he said that he did not feel sorry for losing his legs. He was proud of that his legs were cut in the war in which Shakkargarh area was won, which is near Jammu. But after some days the whole area was given to Pakistan. I was compelled to think that what that brave Soldier would have felt about that who said that his sacrifice had not gone waste and Shakkargarh was with India.

I would like to appeal to you that keeping in view the sentiments of the House a committee of BAC may be constituted which should decide about organising an appropriate function in the Central Hall or here in commemoration of those martyrs who have shed their blood for the country or something must be done in this regard.

SHRI KRISHAN LAL SHARMA (Outer Delhi) : Mr. Deputy Speaker, Sir, I would like to draw the attention of the Government towards the tragic incident took place at Ambala yesterday morning. At about 2 'o' Clock or 2.30 a.m. Jhelum Express which was about to start for Jammu from Ambala, suddenly bomb explosions took place. The Government sources have stated that 12 people have died and 30 have got injuries. But according to our sources the number of people dies is 25 and more than 50 have got injured. RDX has been used for the explosion. This is a very serious matter and the Government should come forward to give a statement in the House.

[English]

SHRI RAM VILAS PASWAN : I have already given notice to the hon. Speaker at 10 in the morning that I will make a statement today in the House.

[Translation]

SHRI KRISHAN LAL SHARMA : I welcome that and this should come into our notice. But I would like to bring this to your notice that two incidents have occurred today. An Ex-MLA has been murdered in Punjab and bomb explosion has taken place at Ambala. These incidents in Punjab indicate that the same atmosphere of terrorism is being tried to be created in Punjab. A conspiracy is being hatched. I would like to know as to whether it is in the notice of the Government and inquiry is being conducted by it or Government is going to make a statement in this regard. The second thing is that compensation should be provided to the people who have been injured in this explosion. The Government should come out with a statement in this regard on and inform the House about the reasons or whether there is any apprehension of sabotage.

Mr. Deputy Speaker, Sir, this is a very serious incident and the whole House should be concerned

about these incidents of Punjab. The Government should immediately take steps.

MR. DEPUTY SPEAKER : There are two other Members who have to speak on this matter. I am calling their names.

SHRI VIJAY GOEL (Delhi Sadar) : Mr. Deputy Speaker, Sir, I have given notices for two subjects.

MR. DEPUTY SPEAKER : First speak on this matter only.

(Interruptions)

SHRI VIJAY GOEL : I wanted to speak on Amarnath Yatra because Krishna Lal ji has put up this matter...*(Interruptions)*

MR. DEPUTY SPEAKER : This should be taken up afterward.

SHRI VIJAY GOEL : Mr. Deputy Speaker, Sir, Security measures were not taken despite the report of the Intelligence Department that such an incident can occur in the first week of December. I would like to ask from the Government as to why this warning was not taken seriously? Similar warning in regard to the BJP and Akali Dal Joint Rally was also given by the Intelligence Department that such incidents can take place there also. What steps the Government has taken? Not only in Ambala but bomb explosions have taken place in Delhi and other places also. The other agencies have mentioned in their reports that there is all the possibility of the use of RDX in those explosions. What I want to know is that the Government should give statement that why the Government did not take adequate security measures and what steps are being taken for the protection of life and property?

Sir, I would like to draw the attention of the Government that more than one and half crore of rupees is being spent on the security of VIPs in one year but on the other hand no steps are being taken by the Government for the common people. This is a matter of great concern.

MR. DEPUTY SPEAKER : Acharia ji, do you also want to speak on this matter.

SHRI BASU DEV ACHARIYA (Bankura) : Mr. Deputy Speaker, Sir, yes, the incident took place yesterday night...*(Interruptions)* hon. Minister will give Statement ...*(Interruptions)*

[English]

Sir, This is not an isolated incident. Recently, a number of such incidents have taken place in Punjab and Haryana where it has been proved that the extremist activities are on the increase. We have been demanding a number of times on the floor of the House for permanent solution to the Punjab problem. In this regard, there was an Agreement known as 'Rajiv-Longowal

Agreement'. But that Agreement has not been implemented. We have an elected Government in Punjab. They have been given full Central Share and they have been given sufficient time to solve this problem. They also bought sufficient time to implement this agreement, but the Punjab problem has not been solved and because of that, these activities are on the increase.

I urge upon the Government to see that the Punjab problem is solved and the Rajiv-Longowal agreement is implemented in letter and spirit, so that these extremist activities do not take place.

[Translation]

MR. DEPUTY SPEAKER : I have visited the site. Many things have come in the newspapers. Had the train not been late for 20 minutes the blast would have occurred in the area of Punjab. This indicates that this was meant for Punjab. It would have been a big tragedy had the train been moving. The doctor, Fire Brigade and other help was available in time. Had it been at a lonely place it would have been very difficult to provide timely help. Hon. Minister of Railways will give his statement. I would like to say that strict vigilance should be kept at Ambala and Delhi Railway Division which covers Punjab, Jammu and Kashmir a screening should also be done. The system of warning about unlifted items should be given as in the case of Aeroplane and Trains. Whatever he has to say he will say that.

SHRI NITISH KUMAR (Barh) : Mr. Deputy Speaker, Sir, through you I would like to draw attention of the Government that there is acute shortage of Phosphatic and potassium fertilizers in Bihar. The black-marketing of DAP and other fertilizers is being done. The fertilizer producing companies are not supplying these fertilizers in adequate quantity. The concerned Minister of the Bihar Government has given the information that the State Government has fixed the prices of the fertilizers but fertilizer companies are not supplying the fertilizers. This directly relates to the policy of Central Government. Therefore, I am raising it here. This situation has arisen after the decontrolling of fertilizers. The Central Government does not either have control over the distribution of fertilizers or over the prices. The Central Government says that the State Government should negotiate with the Fertilizer companies at their own level. This is the reason that the prices are less in some states and more in other States. It is Rs.475 per 50 kg. bag of DAP in Rajasthan whereas Rs.410 in Bihar and with local taxes it is 435. Therefore, the fertilizer companies are not supplying it to Bihar. Prior to the decontrol-policy the fertilizer was being sold at Rs.190 per bag and today it is being sold at Rs.500 per bag and that too is not available. The Government of India raised the subsidy in Kharif seasons and provided a subsidy of Rs.3000 per tonne. As a result of that the